

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 4 of 2012 &
IA No. 3 of 2012**

Dated: 15th March, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Punjab State Power Corpn. Ltd. & Anr.Appellant (s)
Versus
P.S.E.R.C. & Ors. ... Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri

Counsel for the Respondent (s): Mr. Sakesh Kumar with
Mr. B.S. Kamboj (Registrar) for R.1

ORDER

At the request of the learned counsel for the Appellant, Post
the matter on **03.04.2012** for hearing.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/sm